

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 97(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016


NAME OF THE COMPANY:

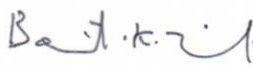
Purna Kala Trust
Vs.

M/s. Delhi Press Patra Prakashan Pvt. Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Yashraj Singh Dora	Adv	for Petitioner	
2.	Asmita Singh	Adv	" "	
	Anant A. Pangri	Advocate	For Respondent No. 10211	

1.) Mr. NANTOO GANPATHY, Sr. Adv.	}	FOR RESPONDENT NOs. 1-4	}	
2.) Ms. SUJATHA BALACHANDER, Adv.				
3.) Mr. RAUJYOT GHUMAN, Adv.				
4.) Mr. BASIT K. ZAIDI, Adv.				

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P.T.O.

Order

Ld Counsel for the petitioner undertakes to file the rejoinder during the course of the day, with a copy to the counsel for the respondents.

To come up for arguments on 20.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

6.9.2016
(P.K. Sud)